

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.10423 of 2019

(Arising out of OIA-CCESA-SRT-APPEAL-PS-632-633-2018-19 dated 04/12/2018 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-SURAT-I)

Salasar Cooper

.....Appellant

Unit-Ii

Survey No 212/2 Near Dadra Check Post Village, DADRA, U.T.

VERSUS

C.C.E. & S.T.-Daman

.....Respondent

3RD FLOOR...ADARSH DHAM BUILDING, VAPI-DAMAN ROAD, VAPI
OPP.VAPI TOWN POLICE STATION,
VAPI, GUJARAT-396191

APPEARANCE:

Shri Dhaval Shah, Advocate for the Appellant

Shri R P Parekh, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING: 10.12.2021

DATE OF DECISION: 10.12.2021

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 10421 of 2019.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

Mehul